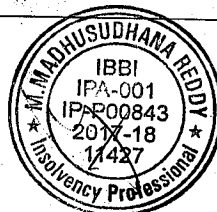


FORM A**PUBLIC ANNOUNCEMENT**

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016).

FOR THE ATTENTION OF THE CREDITORS OF RAMAKRISHNA HOMEOPHARMACEUTICALS PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Ramakrishna Homeo Pharmaceuticals Private Limited
2.	Date of incorporation of corporate debtor	31-10-1991
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Hyderabad
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U24239TG1991PTC013374
5.	Address of the registered office and principal office (if any) of corporate debtor	434, BANK STREET, HYDERABAD, Telangana, India, 500001.
6.	Insolvency commencement date in respect of corporate debtor	Date of Order 10-01-2024 (Order made available on 16-01-2024)
7.	Estimated date of closure of insolvency resolution process	14-07-2024
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Maligi Madhusudhana Reddy Regn. No. IBBI/ IPA-001/IP-P00843/ 2017-2018/11427 AFA No. AA1/11427/02/291024/106193 Valid up to 29-10-2024
9.	Address and e-mail of the interim resolution professional, as registered with the Board	M M R Lion Corp, 4 th Floor, HSR Eden, Road No.2, Banjara Hills, Hyderabad - 500034, Telangana Email: mmreddyandco@gmail.com Ph: 040-23418836, Mobile: 09848271555
10.	Address and e-mail to be used for correspondence with the interim resolution professional	M M R Lion Corp, 4 th Floor, HSR Eden, Road No.2, Banjara Hills, Hyderabad - 500034, Telangana. Email: cirprkhomeo@gmail.com
11.	Last date for submission of claims	30-01-2024
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Name the class(es) Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable



14.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in/downloadingform.html (b) https://ibbi.gov.in/en/ips-register/registered-ips
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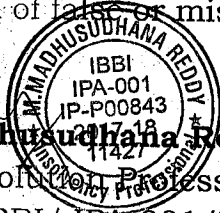
Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of the **Ramakrishna Homeo Pharmaceuticals Pvt. Ltd** on 10-01-2024 and the copy of the Order made available on 16-01-2024.

The creditors of **Ramakrishna Homeo Pharmaceuticals Pvt. Limited** are hereby called upon to submit their claims with proof on or before 30-01-2024 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorised representative from among the three insolvency professionals listed against entry No.13 to act as authorised representative of the class [specify class - NA] in Form CA.

Submission of false or misleading proofs of claim shall attract penalties.



Maligi Madhusudhana Reddy

Interim Resolution Professional

Regn. No. IBBI/ IPA-001/IP-P00843/ 2017-2018/11427

AFA No. AA1/11427/02/291024/106193 Valid up to 29-10-2024

Date:17-01-2024

Place: Hyderabad